

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 225
IB-59/ND/2023
IA-4940/2023

IN THE MATTER OF:

Intec Capital Ltd.

... **Applicant/Petitioner**

Versus

Jagmal Singh

... **Respondent**

Under Section: 95 of IBC, 2016 (CIRP)

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 14.12.2023.

Sd/-
(COURT OFFICER)